## CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL 3rd, 4th & 5th floor, Jai Centre, 34 P.D Mello Road, Poona Street, Masjid Bundar(East), MUMBAI-400009 <u>CUSTOMS Appeal Branch</u> Daily Court Proceeding Report

S.N o.	Appeal	Application	Appellant	Respondent	Proceedin gs	Next Hearin g date	Type of Next Listing
1	C/338/2010 -CU[DB]		Lalit Kothari	CC ( II ) - (AIRPORT SPECIAL CARGO) MUMBAI	Reserved		REGULAR MATTERS
2	C/87479/20 16-CU[DB]		NATIONAL FER5TILIZERS LTD	COMMISSIONER OF CUSTOMS (IMPORT) MUMBAI	Adj	30/05/20 23	REGULAR MATTERS
3	C/1039/200 9-CU[DB]	C/MISC/85121/2 023	Godrej Industries Ltd.	COMMISSIONER OF CUSTOMS(IMPO RT)-MUMBAI	Adj	04/07/20 23	MISC. MATTERS
4	C/87219/20 21-CU[DB]		ANWITA LOGISTCS PVT LTD(CB NO. 11/2265	PRINCIPAL COMMISSIONER OF CUSTOM	Adj	21/07/20 23	REGULAR MATTERS
5	C/543/2007 -CU[DB]		Reliance Industries Ltd.	COMMISSIONER OF CUSTOMS(IMPO RT)-MUMBAI	Pronounced		For Pronouncem ent
6	C/86573/20 22-CU[DB]	C/EH/85679/202 2	RAJINDER V SHINDE	COMMISSIONER OF CUSTOMS NHAVA SHEVA - I	Adj	07/08/20 23	MISC. MATTERS
7	C/85219/20 23-CU[DB]	C/EH/85156/202 3	SANYO SPECIAL STEEL MANUFACTUR ING INDIA P LTD	COMMISSIONER OF CUSTOMS- NHAVA SHEVA-I	Allowed	22/08/20 23	REGULAR MATTERS
8	C/682/2004 -CU[DB]	C/MISC/85926/2 021	SHRI RAJ KUMAR KAUSHILK	COMMISSIONER OF CUSTOMS- MUMBAI(PREV)	Adj	04/08/20 23	MISC. MATTERS
9	C/86476/20 21-CU[DB]		RAJARAM BANDEKAR SIRGAO MINES PRIVATE LIMITED	COMMISSIONER OF CUSTOMS- MARMAGOA REFUNDS (APPG)	Adj	16/08/20 23	REGULAR MATTERS
10	C/337/2010		S.K.Universal	(APPG) CC (II) -	Reserved		REGUI

DATE : 27-04-2023

	-CU[DB]		Pvt.Ltd.	(AIRPORT SPECIAL CARGO) MUMBAI			MATTERS
11	C/339/2010 -CU[DB]		Sunil Kothari	CC ( II ) - (AIRPORT SPECIAL CARGO) MUMBAI	Reserved		REGULAR MATTERS
12		C/EH/85292/202 3	PT GUNUNG REMPAH MAS	COMMISSIONER OF CUSTOMS- NHAVA SHEVA-I	Adj	13/06/20 23	MISC. MATTERS
13		C/EH/85057/202 3	PINNACLE LIFE SCIENCE PVT LTD	- COMMISSIONER OF CUSTOMS- NHAVA SHEVA - II	Allowed	14/08/20 23	REGULAR MATTERS

Assistant Registrar (CUSTOMS Appeal Branch)

**\*NOTICE:** The above mentioned proceedings are subject to correction, if any discrepancy brought to the notice of registry.